GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA STARRED QUESTION NO. 461 ANSWERED ON 05TH APRIL, 2022

ASSISTANCE TO FPIs

†*461. SHRI ARVIND GANPAT SAWANT:

Will the Minister of *Food Processing Industries* be pleased to state:

- (a) whether the Government has any proposal to provide assistance to Food Processing Industries (FPIs) facing crisis due to COVID-19;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government also has any proposal to provide any institutional support to the said industries during COVID-19;
- (d) if so, the details thereof, State-wise;
- (e) whether the Government has issued any instructions to the District Magistrates to provide assistance to the said industries struggling due to COVID- 19; and
- (f) if so, the details thereof, State-wise and if not, the reasons therefor?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PASHUPATI KUMAR PARAS)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO.461 FOR ANSWER ON 05TH APRIL, 2022 REGARDING "ASSISTANCE TO FPIS".

- (a) to (d): In order to ensure overall development of Food Processing Industries in the country including to deal with challenges arising out of COVID-19, Ministry of Food Processing Industries (MoFPI) has undertaken a number of measures as part of the Aatmanirbhar Bharat Initiative, which includes (a) New Centrally Sponsored -PM Formalisation of Micro Food Processing Enterprises Scheme; (b) Expansion in scope of transportation & storage subsidy under Operation Greens scheme from Tomato, Onion & Potato to 41 notified fruits & vegetables; (c) New Central Sector Production Linked Incentive scheme for Food Processing Sector.
- (e) & (f): Union Home Secretary, vide Order No 40-3 / 2020- DM –I (A) dated15th April, 2020 dated, addressed to all Chief Secretaries/Administrators of States/ Union Territories, exempted Food Processing Industries in rural areas, apart from various agriculture and related activities from lockdown restrictions, subject to adherence of prescribed COVID norms. In order to facilitate food processing units resume their operations, MoFPI had established a dedicated Grievance Cell and a Task Force during initial phase of outbreak of COVID-19 Pandemic itself to liaison with state authorities. A total of 585 industry related issues were resolved during the COVID lockdown period by the Cell.
